

approach office of RD and meet the necessary compliance. Apart from this query, there are two other queries in the RD's additional affidavit. The authorized representative for the petitioner is directed to approach RD's office in this regard at the earliest and clarify the issues raised by RD to enable them to consider and file second additional report regarding the compliance met by the petitioner. Let this matter be posted on 31.05.2024.

Sd/-

(SATYA RANJAN PRASAD)
HON'BLE MEMBER (T)

Sd/-

(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)